

Open Court
**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 11th day of June, 2021

C.P.No. 330/31/2021
In
O.A. No. 330/197/2018

Present:

Hon'ble Mrs. Justice Vijay Lakshmi, Member- (Judicial)
Hon'ble Mr. Devendra Chaudhry, Member-(Administrative)

1. Dev Prakash, Aged about 34 years, S/o Shri Kartar Singh, Daily Wages Employee in the office of Income Tax Commissioner, Income Tax Office, Moradabad.
2. Khurshid Alam, S/o Shri Akhtar Hussain Daily Wages Employee in the office of Income Tax Commissioner, Income Tax Office, Moradabad.

.....Petitioners

By Advocate: Shri Sunil.

Versus

Sri Jayant Mishra, Principle Commissioner of Income Tax, Moradabad.

-----Respondent

O R D E R

Deliverd by Hon'ble Mrs. Justice Vijay Lakshmi, Member-J :

We have joined this Division Bench online through video conferencing.

2. Shri Sunil, learned counsel for the petitioners is present online.
3. At the very outset, learned counsel for the petitioners submitted that he may be permitted to withdraw this Contempt

Petition with liberty to file an OA against the order passed by the respondent.

4. As it is a fresh contempt petition and notice has not yet been issued to any one, there is no question of any objection.

5. Accordingly, the prayer of learned counsel for the petitioners is allowed. The Contempt Petition No. 330/31/2021 is dismissed as withdrawn with liberty to the petitioners to file a fresh O.A., if so advised.

6. Hon'ble Shri Devendra Chaudhry, Member (Administrative) has consented to this order during video conferencing.

**(Devendra Chaudhry)
Member (Administrative)**

**(Justice Vijay Lakshmi)
Member (Judicial)**

/Shakuntala/